

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/851/IB/2020 IN MA/175/2019 IN CP/283/2018  
NAME OF PETITIONER : State Tax Officer (Kumbakonam)  
NAME OF RESPONDENT : Mr.S.Rajagopal (Liquidator) M/S Of Unicare Pharma Ltd  
SECTION : Sec.60(5) of IBC

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**ORDER**

Matter is called. There is no representation for the Applicant. The Respondent is represented by Mr. Ganesh V. Arnala, Advocate through video conferencing platform.

Matter is adjourned to **27.08.2021** for appearance of the Applicant and disposal.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)